

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.211 – IA 376 of 2022
In
CP(IB) 257 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
Jason Dekor Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..01/06/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv., Mr. Rajiv Chawla for Advocate, Mr. Arjun Sheth.
For the IOB : Ms. K.S. Devi, Bank Officer.

ORDER

IA 376 of 2022

Bank Officer on behalf of Indian Overseas Bank/ Respondent accepts notice and undertakes to file reply within two weeks.

List on 30.06.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**